

RAJASTHAN HIGH COURT, JODHPUR

O R D E R

No. Estt. (RJS) 17/2009

Date: 28th Jan., 2009

On account of reversion of the following RHJS officers from the rank of Additional District & Sessions Judge (Fast Track) in the Rajasthan Higher Judicial Service to the rank of Chief Judicial Magistrate vide Government Order No. R19(1)Jud./83 dated 22.01.2009 the transfer/postings are ordered with immediate effect:-

S. NO.	NAME OF OFFICER	FROM	TO	VICE
	<u>SARVA SHRI</u>			<u>S/SHRI</u>
1.	Laxman Dutt Kiradoo	A.P.O. at Jodhpur	ACJM (Eco. Offence), Jodhpur in C.J.M. rank	R.C. Suthar
2.	Harish Chandra Lohar	A.P.O. at Laxmangarh (Alwar)	CJM, Dholpur	H.S. Beniwal

NOTE :- The officers are directed to hand over charge in accordance with order No. 24/P.J. dated 23.11.1998.

BY ORDER


 REGISTRAR GENERAL